

Daily Board dated 26/10/2020  
Court Room No.25  
Before HHJ SHRI Dinesh E. Kothalikar

Sr. No.	Case No.	Name of the Parties	Stage	Remark
1	<b>SESSIONS CASE IA/75/2014 1010SESSIONS CASE</b>	The State ATS Vs Mohd. Muazmmil Abdul Gani and anr	R/E (P.H.)	
2	<b>101085/1997</b>	The State Of Maharashtra D. N. Nagar Vs Shamimbanu Sayyed Abdul Sayyed	R/E (P.H.)	
3	<b>SESSIONS CASE 100538/2014</b>	The State Kalachowky P.S Vs Rakesh Amrutlal Pasi	Defence witness	
4	<b>SESSIONS CASE 100663/2014</b>	The State Bhandup P.S Vs Mayur Shivaji Shinde and Ors.	R/E	

**Daily Board dated 27/10/2020**  
**Court Room No.25**  
**Before HHJ SHRI Dinesh E. Kothalikar**

Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	<b>SESSIONS CASE 100712/2014</b>	The State ATS Vs Malik Saidul Shaikh @ Pachu and Ors.	Final Arguments	
2	<b>SPL CASE MCOC 100011/2017</b>	STATE OF SION POLICE STATION Vs JAFAR CHIKNA JAFAR MOHD. KHAN DESHMUKH	Arguments on Exh.	
3	<b>SPL CASE MCOC 100007/2013</b>	The State ATS P. Stn. Vs Asad Kham Jamshed Ali Khan @ Jaheed @ Kaka @ Mohammed	Hearing	
4	<b>SESSIONS CASE 100004/2015</b>	The State of DCB, CID Vs AFZAL USMANI @ AFSAR	Hearing	
5	<b>SESSIONS CASE 100228/2015</b>	The State Sewree Police Station Vs Vikas Parshuram Patra	R/E (P.H.)	
6	<b>SESSIONS CASE 100845/2016</b>	BKC POLICE STATION. Vs MOHASIN NASIM AHMED PATHAN AND ANOTHER 01	R/E (P.H.)	

**Daily Board dated 28/10/2020**  
**Court Room No.25**  
**Before HHJ SHRI Dinesh E. Kothalikar**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Stage</b>	<b>Remark</b>
1	<b>SPL CASE MCOC 100003/2013</b>	The State Kherwadi P.S Vs Raju Satya Narayan Zha @ Raju Hamal and Ors.	R/E (P.H.)	
2	<b>SESSIONS CASE 100228/2016</b>	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. FAIZAN MAJID QURESHI AND ANOTHER 01.	R/E	
3	<b>SPL CASE MCOC 100013/2017</b>	STATE OF SHIVAJI NAGAR POLICE STATION Vs Firdous Saddam Israr Khan		
4	<b>SPL CASE MCOC 100021/2015</b>	The State DCB, CID Vs Sujit Ramesh Rao @ Nitesh Shetty		

**Daily Board dated 29/10/2020**  
**Court Room No.25**  
**Before HHJ SHRI Dinesh E. Kothalikar**

Sr.No.	Case No.	Name of the Parties	Stage	Remark
1	<b>SESSIONS CASE 100531/2014</b>	The State D.N. Nagar P.S Vs Durgesh Ramlal Naydu@ Durgesh Mistry	R/E (P.H.)	
2	<b>SPL CASE MCOC 100014/2016</b>	TheState Shivaji Nagar Police Station Vs Rafiq Ahmed Khan and Anr	R/E (P.H.)	
3	<b>SESSIONS CASE 100026/2017</b>	NIRMAL NAGAR POLICE STATION. Vs HIDAYATULA HAMIDULLA KHAN And Anr.	R/E (P.H.)	
4	<b>SESSIONS CASE 100238/2016</b>	THE STATE OF PYDHONIE POLICE STATION Vs SHAHID ABDUL JALIL SHAIKH @ ALAM SHAIKH	R/E	

**Daily Board dated 31/10/2020**  
**Court Room No.25**  
**Before HHJ SHRI Dinesh E. Kothalikar**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Stage</b>	<b>Remark</b>
1	SESSIONS CASE 100465/2016	THE STATE OF DCB CID UNIT-XI Vs SANTOSH TANAJI BORARE AND ORS.04	Arguments (P.H.)	
2	SESSIONS CASE 100495/2013	The State Vile Parle Pl. Stn. Vs Seema uday Dharve and 6 ors	EVIDENCE	
3	SPL CASE MCOC 100004/2017	The State of Vile Parle Police Station Vs Suresh Muttiah Poojari @ Suresh Aanna and 6 ors.	R/E	